

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Kolkata Circuit Bench)**

Appeal No. 228 of 2013

Dated : 17th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Jindal Power Ltd.
Versus
CSERC & Anr.**

... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.1
Ms. Suparna Srivastava for R-2

ORDER

The learned counsel for the State Commission is filing her Written Submissions today after serving copy on the other side.

The learned counsel for the Respondent No.2 will file her Written Submissions on or before 21.04.2014 after serving copy on the other side. The learned counsel for the Appellant will file his Written Submissions on or before 25.04.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **25.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js